



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 30.03.2026

### NOTICE

Please take notice that the following matters listed in the Court – II on 20.03.2026, 23.03.2026, 27.03.2026 & 30.03.2026 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 252 - 255 of 2023 & I.A. No. 5793 of 2024  <b>Part Heard</b>	Mantena Engitec Pvt. Ltd. Vs. Ravi Sankar Devarakonda	20.03.2026	15.04.2026
2.	Comp. App. (AT) (Ins) No. 1687 of 2024 & I.A. No. 6052 of 2024  <b>(With Defects)</b>	Vinayak Trading Corporation Vs. B S Ispat Ltd.	23.03.2026	16.04.2026
3.	Comp. App. (AT) (Ins) No. 1526 of 2024  <b>Part Heard</b>	Sanjay Lunawat Vs. Chaya Gupta Resolution Professional for JSM Devcons Pvt. Ltd. & Anr.  <b>With</b>	27.03.2026	15.04.2026
4.	Comp. App. (AT) (Ins) No. 1307 of 2024  <b>Part Heard</b>	Manikant Gupta Vs. Chaya Gupta Resolution Professional for Jsm Devcons Pvt. Ltd.  <b>With</b>	27.03.2026	15.04.2026

5.	Comp. App. (AT) (Ins) No. 1314 of 2024  <b>Part Heard</b>	Gupta H.U.F. Through Its Karta Manikant Gupta Vs. Chaya Gupta Resolution Professional for JSM Devcons Pvt. Ltd.  <b>With</b>	27.03.2026	15.04.2026
6.	Comp. App. (AT) (Ins) No. 1315 of 2024  <b>Part Heard</b>	Yashodhan Gupta Legal Heir of Late Shri Premnath Gupta Vs. Chaya Gupta Resolution Professional for JSM Devcons Pvt. Ltd.  <b>With</b>	27.03.2026	15.04.2026
7.	Comp. App. (AT) (Ins) No. 1316 of 2024  <b>Part Heard</b>	Yashodhan Gupta Vs. Chaya Gupta Resolution Professional for JSM Devcons Pvt. Ltd.  <b>With</b>	27.03.2026	15.04.2026
8.	Comp. App. (AT) (Ins) No. 1317 of 2024  <b>Part Heard</b>	The Electrical Equipment MFG and Testing Centre Through Its Sole Proprietor Manikant Gupta Vs. Chaya Gupta Resolution Professional for JSM Devcons Pvt. Ltd.  <b>With</b>	27.03.2026	15.04.2026
9.	Comp. App. (AT) (Ins) No. 506 of 2025  <b>Part Heard</b>	Dr. Chandrapal Dham Vs. Chaya Gupta & Ors.	27.03.2026	15.04.2026

<b>10.</b>	Comp. App. (AT) No. 20 of 2025	Amit Popatlal Patel Vs. Vipor Chemicals Pvt. Ltd. & Ors.	<b>30.03.2026</b>	<b>16.04.2026</b>
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By order of Hon'ble Chairperson  
-Sd/-  
Registrar